

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.1546 OF 2019 IN
DFR NO.2258 OF 2019& IA NO. 1542 OF 2019**

Dated : 9th September, 2019

In the matter of:

Sakthi Sugars Limited

... Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
&Anr.**

... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **11.09.2019.**

Pr/js

Court Master